									Annexure	- 1					
Name of the corporate debtor: M/s Hi Rise Infratech Pvt. Ltd.; Date of commencement of liquidation: 07.12.2021; List of stakeholders as on: 26.05.2022															2
									nsecured Fina	ncial Creditor					
S. No.		Details of claim received		Details of claim admitted							Amount of			Amount of	Remarks, if any
		Date of receipt		Amount of claim admitted	Nature of claim	covered by security interest		Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim			claim under verification	
1	Indian Bank		3,29,69,951	3,20,01,084	Unsecured	-	_	_	-	100.00	NA	NA	9,68,867		No right, title or interest or a claim to a property/ assets of the Corporate Debtor has been created in favour of creditor. Below is the details of other Security Interest: 1. Equitable mortgage of land & building at Bahotia Gaon, Sarucharai Mouza, Jorhat, Assam having market value Rs.1,12,99,000/- (Rupees One Crore Twelve Lakh Ninety Nine Thousand only) by Bank's empane valuer Sudhriti Survey Company dated 05/05/2020. 2. Equitable mortgage of land & building at Sarbaibandha, Jorhat, Assam having market value Rs.48,00,000/- (Rupees Forty Eight Lakhs only) by Bank's Empanel valuer Sudhriti Survey Company dated 20/01/2021. 3. Equitable mortgage of Flat with build up area of 948 sq ft situated at Panjabari Road, Opp. Purabi Dairy, Dwarandha, Guwahati, Kamrup, Assam havi market value Rs.39,26,000/- (Rupees Thirty Nine Lakh Twenty Six Thousand only) by bank's empanel valuer Indreswar Sarma dated 14.02,2020.
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